IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (DB) No. 906 of 2009

Anis Ansari --- --- Appellant

Versus

The State of Jharkhand --- --- Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**

Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through: Video Conferencing

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05 / 09.09.2021 Through letter no. 279 dated 23.08.2021, learned District and Additional Sessions Judge-I, Lohardaga has made a request for return of authenticated certified copy of 'File A and Case Diary of Sessions Trial case record bearing No. ST 82/2006 arising out of Kisko P.S. Case No. 32/2005 so that the case record of S.T. No. 82/006 (S) may be disposed of at the earliest.

2. Office to ensure that authenticated certified copy of 'File A and Case Diary of Sessions Trial Case No. 82/2006 is sent to the court concerned for the purpose of trial in S.T Case No. 82/2006 (S) after retaining original copy of the same. On conclusion of the trial, let it be sent back to this Court.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Ranjeet/